

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 07

IA No. 259/JPR/2019

IA No. 364/JPR/2019

IA No. 414/JPR/2019

IB No. 707(PB)2018

Under Section 7 of IBC, 2016

**In the matter of:**

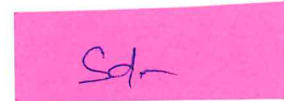
**M/s Indus Container Lines Pvt. Ltd. .... Financial Creditor/Applicant**

**Versus**

**Jadoun International Pvt. Ltd. ...Corporate Debtor/Respondent**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 03.09.2024.



**(Prabhu Dayal Sewda)  
Court Officer**

July 19, 2024